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SLP(Crl.)No. 1988 OF 2001
ITEM No.2

Court No. 4

SECTION IIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 1988/2001

(From the judgement and order dated 09/12/1999 in CRWJC 243/96
of The HIGH COURT OF PATNA)

STATE OF BIHAR & ANR.

Petitioner (s)

VERSUS

MD. KHALIQUE & ANR.

Respondent (s)

(With Appln(s). for stay and exemption from filing O.T.)

(For Final Disposal)

(With Office Report)

Date : 20/11/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.T. THOMAS

HON'BLE MR. JUSTICE S.N. PHUKAN

For Petitioner (s)

Mr. B.B. Singh,Adv.

For Respondent (s)

Mr. NP Midha,Adv. for

Mr. Bharat Sangal,Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J.

.SP2

After hearing learned counsel for the parties the Court
reserved judgment in the matter.

.SP1

(N.K. Goel)
Court Master

(H.K. Bhatia)
Court Master